

Annexure – 8

Name of the corporate debtor ACCUTIME LOGISTICS (P) Ltd

Date of commencement

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvent)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor		Details of claim received		Amount of claim admitted *
			Date of receipt	Amount claimed	
1	DNK Lorry Services		CD	3,378,983	3,187,720
2	Mahabali Group		25/01/2022	591,184	364,464
3	BONVOYAGE		27/01/2022	274,196	274,196
4	Shiv Sankar Roadways		28/01/2022	240,771	240,771
5	Om Satyam Shivam Sundara		28/01/2022	437,047	437,047
6	Bipul Das		22/01/2022	292,500	292,500
7	Shyamali Das		22/01/2022	138,500	138,500
	Total			5,353,181	4,935,198

* Note : As Books of account of the CD is not available and claims could not be verified

14/01/2022

Agency Resolution Process for Corporate Persons) Regulations, 2016

Details of claim admitted

Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC
Supply of transport			No	
Booking of Travelling tickets			No	
Booking of Travelling tickets			No	
Supply of transport			No	
Supply of transport			No	
Supply of transport			No	
Supply of transport			No	

not be verified, hence Claims submitted by Claimants have been admitted provisionally subject to

List of creditors as on:

28/01/2022

Rs.

Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		191,263	3,187,720	Pending for verification due to non-availability of books of Accounts
		226,720	364,464	
		-	274,196	
		-	240,771	
		-	437,047	
		-	292,500	
		-	138,500	
		417,983	4,935,198	

Subject to verification.